

DIVISION BENCH  
COURT - II

**O-202**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/432(KB)2018  
IA(I.B.C)/282(KB)2019,  
IA(IBC)(DIS.)/23(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>IDBI BANK LTD VS LEATHER WORLD INDIA LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Mr. Arun Kumar Gupta, Liquidator ]

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/282(KB)2019:**
  - a. List this application before the Special Bench at Court No. II comprising of the present Judicial Member and Hon'ble Technical Member, Shri Balraj Joshi.
  - b. Hence, list this matter on **4<sup>th</sup> July, 2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**